

(31)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER

: CP/690/IB/CB/2017

NAME OF THE PETITIONER

: ADIQUITY TECHNOLOGIES PVT LTD

NAME OF THE RESPONDENT(S)

: NETMEDS MARKET PLACE LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. RAMESH KUMAR  
rk@rklegaloffice.com  
9600046359

Corporate Debtor  
Netmeds Market Place Ltd

*[Signature]*

P. RAJU IYER

Insolvency Professional

*[Signature]*

P.rajniger@gmail.com

9840235045

ORDER

Insolvency professional Mr.P.Raju Iyer representing the petitioner present. Corporate debtor Mr.A.Ramesh Kumar appeared for the respondent and filed counter and they are directed to serve the copy of the same to the other side. At request of both sides time is enlarged for making submissions. Put up on 03.01.2018.

*sel*  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
/pb/

*sd*  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)